MOST IMMEDIATE
TOP PRIORITY

फा.सं. 296/29/2020-CX. 9
भारत सरकार
Government of India
वित्त मंत्रालय
Ministry of Finance
राजस्थान विभाग
Department of Revenue
केंद्रीय अप्रत्यक्ष कर एवं सीमा शुल्क बोर्ड
Central Board of Indirect Taxes & Customs
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कमरा सं. 267 डी, नार्थ ब्लॉक, नई दिल्ली
दिनांक:- 20 मई, 2020

सेवा में,

All Pr. Chief Commissioners/ Pr. Directors General
All Chief Commissioners/ Directors General
All Pr. Commissioners/ Commissioners under CBIC

विषय : Preventive measures to be taken to contain the spread of Coronavirus (COVID-19)
- Attendance -reg.

महोदय/ महोदया,

I am directed to forward herewith a copy of DoPT’s OM dated 18.5.2020 issued under F.No. 11013/9/2014-Estt.A.III on the captioned subject, for information and necessary action at your end.

संलग्न:- यथोपरि

भवदीय

(मानस मंडल)
भारत सरकार के अध्यक्ष
☎ 011-2309 2413

प्रतिलिपि प्रेषित:-

(1) All Pr. Commissioners/Joint Secretaries/Commissioners, CBIC
(2) Webmaster, CBIC with request to upload this letter along with its enclosures on Home
page of CBIC website in ‘News Flash’ section.
OFFICE MEMORANDUM

Subject: Preventive measures to be taken to contain the spread of Novel Coronavirus (COVID-19) – Attendance regarding.

The undersigned is directed to refer to OM of even number dated 23rd April, 2020 on the above-mentioned subject. Ministry of Home Affairs, vide its Order dated 17.5.2020, has since directed that lockdown measures to contain the spread of COVID-19 shall continue for a period up to 31.5.2020 and has prescribed guidelines on the measures to be taken by various authorities for containment of COVID-19 in the country.

2. In Annexure II of the guidelines, specific measures, in the form of National Directives for COVID-19 management and Additional directives for Work Places have been prescribed (copy enclosed). In accordance with these guidelines, and with a view to enabling implementation of social distancing norms, it has been decided that the attendance in Central Government offices shall be regulated as follows:

(a) All officers of the level of Deputy Secretary and above shall attend office on all working days.

(b) For regulating the attendance of officers and staff below the level of Deputy Secretary, all Heads of the Department shall prepare a roster so as to ensure that 50 percent of officers and staff attend office on every alternate day. Those officers/staff who are not required to attend office on a particular day, shall work from home and should be available on telephone and electronic means of communications at all times.
(C) All Heads of the Department shall also ensure that the 50 percent of officers and staff who attend office observe staggered timings, as under:-

1st shift: 9 AM to 5.30 PM
2nd shift: 9.30 AM to 6 PM
3rd shift: 10 AM to 6.30 PM

3. The above instructions shall be in force with immediate effect and until further orders. Bio-metric attendance shall continue to be suspended until further orders. The Heads of the Department may kindly ensure strict compliance of these instructions as well as the directives of Ministry of Home Affairs.

Encl.: As above.

(Umesh Kumar Bhatia)
Deputy Secretary to the Govt. of India

To

1. All the Ministries/Departments, Government of India
2. PMO/Cabinet Secretariat
3. PS to Hon'ble MOS(PP)
4. PSO to Secretary (Personnel) For Information
5. Sr. Tech. Dir., NIC, DoPT